## Annexure – 2 List of Creditors of Envirant Developers Private Limited Summary of List of claims as on May 19, 2023 Drawn for claims up to August 19, 2023

Sl. No.	Category of creditor	Summary received	of claims	Summary admitted	of claims	Amount of contingent	Amount of claims	Amount of claims under	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	not admitted	verification		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till August 19, 2023
2	Unsecured financial creditors belonging to any class of creditors	1	28,50,00,000	0	0	0	0	28,50,00,000	2	No claims have been received till August 19, 2023
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	93,13,86,427	1	92,51,50,302	0	62,36,125	0	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	7,25,30,941	0	0	0	0	7,25,30,941	4	Annexure – 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till August 19, 2023

6	Operational creditors									No claims have
	(Employees)	0	0	0	0	0	0	0	6	been received till
										August 19, 2023
7	Operational creditors									No claims have
	(Government Dues)	0	0	0	0	0	0	0	7	been received till
										August 19, 2023
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	19,56,301	1	4,55,434	0	15,00,867	0	8	Annexure - 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	2,24,18,750	0	0	0	0	2,24,18,750	9	Annexure – 9
	Total		1,31,32,92,419	2	92,56,05,736	0	77,36,992	37,99,49,691		

Annexure – 2
Unsecured Financial Creditors (Financial Creditors belonging in a class)

Sr. No.	Name of	CIN	Details of claim rece	eived	Details of			Amount of Contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any			
	Creditor		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Corporate Guarantee	Whether related Party	% Voting Share in CoC	Claim	mutual dues, that may be set - off	not admitted	verification	in unity
1	Sanjay Kalate	NA	17.08.2023	28,50,00,000	0	Unsecured	0	0	Yes		NA	NA	-	28,50,00,000	
	Total			28,50,00,000	0		0	0						28,50,00,000	

Annexure-3
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr.	Name of	CIN	Details of c	laim	Details of cla	ted		Amount	Amou	Amount	Amount	Remark			
No	Creditor		received								of Continge	nt of	of claim	of claim	s, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	claim of covered by covered by er Votin						any mutua l dues, that may be set	admitte ve d or	under verificati on	
1	Vistra ITCL (India) Limited (Managed by MO Alternate Investme	U66020MH1995PLC095 507	02.06.20 23	74,17,23,4 76	73,81,38,6 02	Secure d	73,81,38,6 02	-	No	100	NA	NA	35,84,87 4		Note A

	nt Advisors Private Limited)													
2	Vistra ITCL (India) Limited (Managed by MO Alternate Investme nt Advisors Private Limited)	U66020MH1995PLC095 507	02.06.20	18,96,62,9 51	18,70,11,7	Secure d	18,70,11,7 00	18,70,11,7 00	No		NA	NA	26,51,25	Note B
	Total			93,13,86,4 27	92,51,50,3 02		92,51,50,3 02	18,70,11,7 00		100			62,36,12 5	

## Note A:

1. First ranking *pari passu* charge by way of simple mortgage on all that pieces of land or ground out of the layout forming part of properties being (i) Survey No. 195 Hissa No. 1 admeasuring 0 H 54 Ares; (ii) Survey No. 196, Hissa No. 3 admeasuring 0 H 12 Ares, collectively admeasuring 66 Ares; situated lying at Village Wakad, Taluka Mulshi, District Pune and bound as follows:

On or towards East: By S. No. 206

On or towards South: By S. No. 195 (part) On or towards West: By 24 mtrs. wide road On or towards North: By S. No. 196 (part)

2. First ranking *pari passu* charge by way of simple mortgage on all that pieces of land or ground out of the layout forming part of properties being (i) Survey No. 277 Hissa No.6 admeasuring 0 H 32 Ares situated lying at Village Wakad, Taluka Mulshi, District Pune and bound as follows:

On or towards East: By S. No. 277/6/2 On or towards South: By S. No. 277/5 On or towards West: By river

On or towards North: By Aundh Hinjewadi Road

3. First ranking pari passu charge by way of simple mortgage on all that pieces of land or ground out of the layout forming part of properties being (i) Survey No. 277 Hissa No.6/2 admeasuring 0 H 32 Ares situated lying at Village Wakad, Taluka Mulshi, District Pune and bound as follows:

On or towards East: By S. No. 277/6/3 On or towards South: By S. No. 2776

On or towards West: By river

On or towards North: By Aundh Hinjewadi Road

4. First ranking *pari passu* charge by way of simple mortgage on all that pieces of land or ground out of the layout forming part of properties being (i) Survey No. 277 Hissa No.6/3 admeasuring 0 H 32 Ares situated lying at Village Wakad, Taluka Mulshi, District Pune and bound as follows:

On or towards East: By S. No. 277/2 Dilip Kalate

On or towards South: By S. No. 277/6/2

On or towards West: By river

On or towards North: By Aundh Hinjewadi Road

## Note B:

The Corporate Debtor has given a Corporate Guarantee to Vistra ITCL (India) Limited for the loan availed by Niraj Kumar Associates Limited.

Annexure – 4
Unsecured Financial Creditors (Other than Financial Creditors belonging in a class)

Sr. No.	Name of Creditor	CIN	Details of claim re	eceived	Details of	claim admitte	ed				Amount of Contingent Claim	Amount of any mutual	Amount of claim not	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Corporate Guarantee	Whether related Party	% Voting Share in CoC	Ctaiiii	dues, that may be set - off	admitted		
1	Dhirajlal Hansalia	NA	02.06.2023	21,10,000	0	Unsecured	0	0	Yes		NA	NA	-	21,10,000	
2	Jayant Kaneria	NA	02.06.2023	25,20,000	0	Unsecured	0	0	Yes		NA	NA	-	25,20,000	
3	Nikhil Kaneria	NA	02.06.2023	4,44,000	0	Unsecured	0	0	Yes		NA	NA	-	4,44,000	
4	Jayant Kaneria	NA	02.06.2023	1,51,880	0	Unsecured	0	0	Yes		NA	NA	-	1,51,880	
5	Jayant Kaneria	NA	02.06.2023	5,90,97,259	0	Unsecured	0	0	Yes		NA	NA	-	5,90,97,259	
6	Greenlife Construction	NA	02.06.2023	82,07,802	0	Unsecured	0	0	No		NA	NA	-	82,07,802	
	Total			7,25,30,941	0		0	0						7,25,30,941	

Annexure – 8

Details of Operational Creditors (other than workmen and employees and Government Dues)

Sr. No	Name of	CIN	Details of cl	aim received	Details of claim admitted							Amoun t of any	Amount of claim	Amount of claim	Remarks , if any
•	Credito r		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amo unt cover ed by Corp orate Guar antee	Whethe r related Party	% Voting Share in CoC	- Continge nt Claim	mutual dues, that may be set - off	admitted	under verificati on	
1	Vistra ITCL (India) Limited	U66020MH1995PLC09550 7	29.06.202	19,56,301 19,56,301	4,55,434 4,55,434	Unsecur ed	0	0	Yes		NA	NA	15,00,867 <b>15,00,867</b>	-	

## Annexure – 9 Details of Other Creditors (other than financial creditors and operational creditors)

Sr. No.	Name of Creditor	CIN	Details of claim rec	eived	Details of		Amount of Contingent	Amount of any	of claim	Amount of claim under	Remarks, if any				
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Corporate Guarantee	Whether related Party	% Voting Share in CoC	Claim	mutual dues, that may be set - off	admitted	verification	
1	Ajay Jhaveri	NA	12.07.2023	14,18,750	0	Unsecured	0	0	Yes		NA	NA	-	14,18,750	
2	Vasant Kalate	NA	14.08.2023	2,10,00,000	0	Unsecured	0	0	Yes		NA	NA	-	2,10,00,000	
	Total			2,24,18,750	0									2,24,18,750	